

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 214
(IB)-626(ND)2020

IN THE MATTER OF:

M/s. All That Jazz Event & Entertainment ... Applicant/Petitioner
Private Limited.

Vs.

BW Business World Media Private Limited. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 18.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv. Yahya Batatawala for the Operational Creditor, Adv Raghav Sethi, Counsel
for the Corporate Debtor

ORDER

Renotify this case on 15.09.2021



(T.S. SINGH)
COURT OFFICER